

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. (IB) 1973 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.06.2018**

NAME OF THE PARTIES: Yashwant Co-operative Bank Ltd. & The Chikali Urban Co-operative Bank Ltd.

v/s.

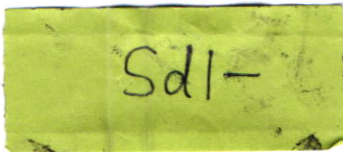
Simrut Foods & Hospitality Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

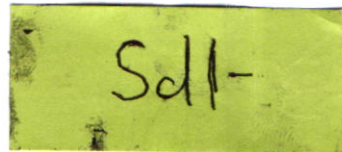
Order

3. C.P. (IB) 1973 (MB)/2018

Counsel for both sides present. Counsel for respondent submits that either they will settle the matter or file the reply within one week. List this matter on 02.07.2018.



V. NALLASENAPATHY
Member (Technical)



BHASKARA PANTULA MOHAN
Member (Judicial)

/NP/

20.06.2018